

Court of the Principal District & Sessions Judge, North Goa, Lyceum Complex, Altinho, Panaji-Goa, 403-001

No.DSC/COVID-19/529/2022/ 758

Dated: 28<sup>th</sup> January, 2022. 8 Magha, Saka 1943.

## CIRCULAR

In view of letter No.Insp-I/13/2022, dated 28.01.2022, received from the Registrar (Inspection-I), High Court of Bombay, Appellate Side, Bombay, forwarding therein Standard Operating Procedure (SOP) dated 27.01.2022, issued by the Hon'ble Chief Justice and other Hon'ble Administrative Committee, after taking into account the prevailing situation arising out of COVID-19 cases (all variants), the earlier Circular No.DSC/COVID-19/529/2022/295, dated 07.01.2022, issued by the undersigned, shall remain in force till 11<sup>th</sup> February, 2022.

(B. P. Deshpande)
Principal District Judge and Sessions Judge
North Goa, Panaji-Goa

## Copy to:

- 1. The Hon'ble Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- 2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
- 3. The Registrar (Adm.) High Court of Bombay at Goa, Penha de Franca, Porvorim, Goa.
- 4. The Principal District and Sessions Judge, South Goa, Margao.
- 5. The Superintendent of Police, North Goa, Panaji, with a request to circulate above Circular to the concerned Police Stations.
- 6. The Collector, North Goa, Panaji.
- 7. The Inspector General of Prisons, Panaji, Goa.
- 8. The Directorate of Prosecution, Panaji, Goa.
- 9. The Superintendent of Police, CBI, ACB, Bambolim- Goa.

10. The President, Advocate Bar Association, North Goa, Panaji with a request to circulate above Circular to the Taluka Bar Associations.